

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2012 & IA No. 360 of 2012, 219 of 2012 and 233 of 2012 & I.A. No. 374 of 2012

Dated : 21st May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 218 of 2012 & IA No. 360 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty Sr. Adv.

**Counsel for the Respondent(s): Mr. Rutwik Panda
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza**

Appeal No. 219 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty Sr. Adv.

**Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza**

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Appeal No. 233 of 2012 & IA-374 OF 2012

M/s Tata Steel Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. P.P. Mohanty**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza**

Mr. Rutwik Panda for R-1

ORDER

We have heard Mr. Buddy A. Ranganadhan, learned counsel appearing for respondent no. 3.

Post the matter for further submissions on **12th July, 2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson